

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 18/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. MWV India Paperboard Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Peshwan Jehangir	Associate Partner KHAITAN & CO	Advocate for Petitioner
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②	ADITHYAN IYER	Associate KHAITAN & CO	aditya
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Common Order

CSP No. 17/230-234/NCLT/MB/MAH/2017

CSP No. 18/230-232/NCLT/MB/MAH/2017

Company Petitions admitted.

At request of the Petitioner Counsel, this Bench directs the Regional
Director and the Official Liquidator to file their Reports two days before next date
of hearing.

List this matter for final hearing and disposal on 27.2.2017.

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)